

List of Government Dues as on 24.08.2026													
Name of the creditor	Details of claims received		Details of claims admitted						Amount of contingent claim	Mutual dues that may be set off	Amount of claim not admitted	Amount under verification	Remarks, if any
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
Asstt. Commissioner of Income Tax, Circle 25(1), Delhi (Income Tax)	15.02.2024	27,01,07,940	27,01,07,940	Government dues	-	-	No	0.00%	-	-	Nil	-	Admitted in the CIRP and carried forward. Operational Creditor more than 10% shall form part of CoC without voting rights
Deputy Commissioner of State Tax, Palghar 501 (PAL-VAT-E-002) (GST)	18.12.2024	37,15,03,049	37,15,03,049	Government dues	-	-	No	0.00%	-	-	Nil	-	Revised Form B admitted after condonation of delay. Admitted in the CIRP and carried forward. Operational Creditor more than 10% shall form part of CoC without voting rights
Deputy Commissioner, Division II, CGST & Central Excise, Thane Rural Commissionerate (GST)	23.06.2026	24,07,14,582	Nil	Government dues	-	-	No	0.00%	-	-	24,07,14,582	-	
Total		88,23,25,571	64,16,10,989					0.00%			24,07,14,582		